

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH AT  
NEW DELHI**

Original Application No. 44/2020

Jagtar Singh

Applicant(s)

Versus

State of Punjab & Ors

Respondent(s)

Status report by Gurpreet Singh Khaira, District Magistrate,  
Amritsar in compliance of order dated 14.02.2020 of the Hon'ble Tribunal:-

Respectfully Showeth;

- 1) That the applicant has filed present original application before this Hon'ble Tribunal showing his concern over the use of ground water for the purpose of construction activities going on in the area of Ranjit Avenue by illegal extraction of groundwater having an adverse affect on the water table and the said application was treated as Original Application No. 44 of 2020. The Hon'ble Tribunal was thereafter pleased to pass an order dated 14.02.2020 in the case, wherein the District Magistrate, Central Ground Water Authority and Punjab Pollution Control Board were directed to furnish a joint report by E-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in)

- 2) That in compliance of orders of Hon'ble Tribunal, the office of undersigned has sought reports from the office of Punjab Pollution Control Board, Amritsar and Central Ground Water Board, Punjab, Chandigarh. The undersigned has initiated action in present case on the basis of the reports received from Punjab Pollution Control Board and Central Ground Water Board as per law and accordingly, this report is being submitted.
- 3) That the area in question is being developed by the local body namely Amritsar Improvement Trust, Amritsar. In compliance of orders of Hon'ble Tribunal, the office of Deputy Commissioner, Amritsar vide letter no. LC/327-328 dated 26.02.2020 has sought reports from the office of XEN/Environmental Engineer, Punjab Pollution Control Board, Amritsar and Central Ground Water Authority, Chandigarh regarding the matter in hand (**Annexure – A1**). The Punjab Pollution Control Board, Amritsar vide letter no. 2138-41 dated 17.03.2020 informed Amritsar Improvement Trust, Amritsar, Central Ground Water Board, Chandigarh, Chief Administrator, Amritsar Development Authority and the Commissioner, Municipal Corporation, Amritsar regarding the pendency of present original application no. 44 of 2020 and also requested to take action and send action taken report (**Annexure – A2**).
- 4) That thereafter, the office of Punjab Pollution Control Board, Amritsar vide letter no. 3107 dated 20.07.2020 sought report regarding infrastructure and commercial projects regarding the matter in hand which are using ground water for construction activities from Improvement Trust, Amritsar (**Annexure – A3**). The office of Amritsar Improvement Trust, Amritsar vide letter no. 1500 dated 28.07.2020 provided a list of 20 infrastructure and commercial projects situated in

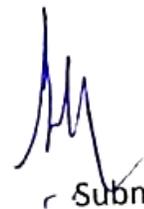


the area of Ranjit Avenue, Amritsar which were found to be using ground water for construction purposes (**Annexure – A4**).

- 5) That the Punjab Pollution Control Board forwarded the aforesaid list of infrastructure and commercial projects to Central Ground Water Board, Chandigarh vide letter no.3236 dated 29.07.2020 for intimation and necessary action (**Annexure – A5**). The Central Ground Water Board, Chandigarh vide letter no. 4(172)G-CGWA/NWR/S&I/2019-569 dated 10.08.2020 provided action taken report mentioning that as per Ground Water Resources Estimation of Punjab as on 2017, Amritsar District comprises of 8-Blocks which have been categorized as Over Exploited and out of these 8 Blocks, only one Block namely Ajnala Block was notified under Environment (Protection) Act, 1986 by Central Ground Water Authority through public notice dated 27.11.2012 where extraction of ground water is not permissible for any purpose other than drinking and domestic use. The remaining Blocks/Areas, other than notified by CGWA for regulation of ground water development and management are non-notified areas and in these areas an NOC is required to be obtained from CGWA for extraction/withdrawal of ground water. (Copy of action taken report is annexed as **Annexure – A6 and copy of public notice dated 27.11.2012 is annexed as Annexure – A7**). It is further mentioned in action taken report that CGWA has issued advisory to the projects relating to matter in hand (as per list provided by Amritsar Improvement Trust, Amritsar) to submit applications for obtaining NOC's immediately (Copies of advisories are annexed as **Annexure – A8 to A27**). A report no. 3802 dated 13.08.2020 has also been received from the office of Environmental Engineer, Punjab Pollution Control Board, Amritsar disclosing that the Punjab Pollution Control Board, Amritsar has also issued notices under the

provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 to obtain consent to establish or operate the projects involved in matter in hand. (Copy of report is annexed as **Annexure- A28** and copies of notices are annexed as **Annexure- A29 to A46** )

- 6) That, the undersigned while exercising the powers delegated under section 4 of the Environment (Protection) Act, 1986 has directed the Chairman, Amritsar Improvement Trust, Amritsar to stop the extraction of ground water with immediate effect till requisite NOC is obtained from Central Ground Water Authority, Chandigarh and in event of failure legal action will be initiated against the project proponents following due procedure as per law (**Annexure – A 47**).
- 7) That report is being submitted for the kind perusal of Hon'ble Tribunal and it may kindly be taken on record.
- 8) That as the action in this matter has already being initiated by Central Ground Water Board by issuing advisory to the projects to submit application for NOC immediately and action has also been initiated by the undersigned under Environment (Protection) Act, 1986, hence, it is prayed that the above mentioned Original Application may kindly be dismissed in the interest of justice.



Submitted by

(Gurpreet Singh Khaira)  
District Magistrate,  
Amritsar.

Date: 17/08/2020  
Place: Amritsar

# ਦਫ਼ਤਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਅੰਮ੍ਰਿਤਸਰ

(ਬਰਾਂਚ ਲੀਗਲ ਸੈੱਲ)

ਵੱਲ,

1.  ਅਕਸੀਅਨ,  
ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ,  
ਅੰਮ੍ਰਿਤਸਰ।

2. ਸੈਟਰਲ ਗਰਾਊਂਡ ਵਾਟਰ ਅਥਾਰਟੀ,

ਚੰਡੀਗੜ੍ਹ। (ਪੰਜਾਬ) North Western Region, 3-B, Sector 27-A, Chandigarh,  
160019

ਨੰ:- LC/397-398

ਮਿਤੀ:- 26/04/2020

Put up with HL  
RK/JA  
16/3

ਵਿਸ਼ਾ:-

Order passed in Original application No. 44/2020 (I.A. No. 90/2020).

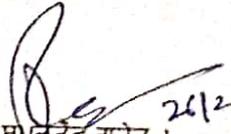
ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਦੇ ਸਬੰਧ ਵਿੱਚ ਨੈਸ਼ਨਲ ਗ੍ਰੀਨ ਟ੍ਰਿਬਿਊਨਲ ਪ੍ਰਿੰਸੀਪਲ ਬੈਂਚ, ਨਵੀਂ ਦਿੱਲੀ ਦੇ ਹੇਠ ਲਿਖੇ ਹੁਕਮ ਪ੍ਰਾਪਤ ਹੋਏ ਹਨ।

"Grievance in this application is against absence of adequate safeguards for preventing extraction of ground water for commercial purposes, including construction of buildings, in violation of regulatory regime laid down or expected to be laid down by the Central Ground Water Authority (CGWA).

According to the applicant, illegal extraction of ground is taking at large scale without any safeguards.

Let the the Punjab State PCB, CGWA and the District Magistrate, Amritsar furnish a joint report in the matter within on month by email at judicial-ngt@gov.in. The Punjab State PCB will be the nodal agency for coordination and compliance".

ਵਿਸ਼ੇ ਅਧੀਨ ਕੇਸ ਦੀ ਸੁਣਵਾਈ ਮਿਤੀ 16/04/2020 ਹੈ। ਇਸ ਸਬੰਧੀ ਆਪ ਨੂੰ ਲਿਖਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਆਪਣੀ ਰਿਪੋਰਟ ਇਸ ਦਫ਼ਤਰ ਨੂੰ ਤੁਰੰਤ ਇੱਕ ਹਫ਼ਤੇ ਦੇ ਅੰਦਰ ਭੇਜੀ ਜਾਵੇ। ਇਸ ਲਈ ਇਸ ਦੀ ਕਾਪੀ ਆਪ ਜੀ ਨੂੰ ਲੋੜੀਂਦੀ ਸੂਚਨਾ ਅਤੇ ਅਗਲੇਰੀ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜੀ ਜਾਂਦੀ ਹੈ।

  
ਸੁਪਰਡੈਂਟ ਗਰੇਡ-1  
ਵਾ: ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,  
ਅੰਮ੍ਰਿਤਸਰ।



Phone : 0183-2582790

No. 138-41

# ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ

ਖੇਤਰੀ ਦਫ਼ਤਰ

ਪਲਾਟ ਨੰਬਰ-164, ਫੋਕਲ ਪੁਆਇੰਟ, ਮਹਿਤਾ ਰੋਡ, ਅੰਮ੍ਰਿਤਸਰ  
www.ppcb.gov.in

E-mail: ppcbroomrjtsar@gmail.com

Annexure - A2

Dated: 17/03/20

To

Time Bound/NGT Matter

1. The Commissioner, Municipal Corporation, Amritsar. *18/3/20 12:25 PM*
2. The Chief Administrator, Amritsar Development Authority, Amritsar. *11711/18/3/20*
3. The Superintending Engineer, Amritsar Improvement Trust, Amritsar. *18/3/20 (12:30 PM)*
4. Dr. Sunil Kumar, Scientist "D", Central Ground Water Board, North Western Region, Bhujal Bhawan, Plot No. 3B, Sector 27-A, Chandigarh.

**Sub: - Orders passed by Principal Bench of the Hon'ble National Green Tribunal on 14-02-2020 in OA No. 44/2020 titled as Jagtar Singh V/s State of Punjab & Others - Reg.**

In reference to above, it is intimated that the Hon'ble National Green Tribunal, Principal Bench passed orders on 14.02.2020 in OA No. 44/2020 titled as Jagtar Singh V/s State of Punjab & Others. The copy of petition alongwith orders passed by Hon'ble Tribunal are attached herewith for your kind perusal.

In view of above, it is requested to take action in the matter and send action taken report at the earliest please, so that comprehensive action taken report may be placed in the records of Hon'ble National Green Tribunal well before the next date of hearing which is fixed for 16.04.2020.

**TREAT IT AS MOST URGENT**

DA/As Above

*[Signature]*  
Environmental Engineer,  
Regional Office, Amritsar.

No.....

Dated.....

A copy of above is forwarded to the following for information and necessary action please:-

1. The Chief Environmental Engineer, Punjab Pollution Control Board, Jalandhar.
2. The Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office, Amritsar.
3. The Superintendent Grade-1 (Branch Legal Cell), to the Deputy Commissioner, Amritsar in reference to his officer letter no. LC/327-328 dated 26.02.2020 for the information of worthy Deputy Commissioner, Amritsar.

*18/03/2020  
12:16*

*[Signature]*  
DA/As Above  
*PM*

*[Signature]*  
Environmental Engineer,  
Regional Office, Amritsar.



# ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ

ਪਲਾਟ ਨੰਬਰ-164, ਫੋਕਲ ਪੁਆਇੰਟ, ਮਹਿਤਾ ਰੋਡ  
ਖੇਤਰੀ ਦਫਤਰ, ਅੰਮ੍ਰਿਤਸਰ

ਟੈਲੀਫੋਨ/ਫੈਕਸ: 0183-2582790

www.ppcb.gov.in

E-mail : eeroasree@yahoo.com

No... 3107.....

Date... 26/7/2020

To

The Superintending Engineer,  
Amritsar Improvement Trust,  
Amritsar.

**Sub:- Orders passed by Principal Bench of the Hon'ble National Green Tribunal on 14/02/2020 in OA no. 44/2020 titled as Jagtaar Singh Vs State of Punjab & Others – Reg.**

**Ref: This office letter no. 2138-41 dated 17/03/2020.**

In reference to above, it is intimated that the copy of petition along with orders passed by Hon'ble National Green Tribunal has been sent to your office vide above referred letter with request to take action in the matter and send action taken reports to this office.

You are once again requested to send the action taken reports, so that the reports may be placed in the record of Hon'ble National Green Tribunal well before the next date of hearing i.e. on 20/08/2020. You are also requested to provide the list of infrastructure and commercial projects, which are using ground water for construction at Ranjit Avenue, Amritsar under your jurisdiction.

Environmental Engineer,  
Regional Office, Amritsar.

26/7

# ਦਫਤਰ ਨਗਰ ਸੁਧਾਰ ਟ੍ਰਸਟ, ਅੰਮ੍ਰਿਤਸਰ,

ਵੱਲ,

ਵਾਤਾਵਰਣ ਇੰਜੀਨੀਅਰ  
ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ  
ਵਾਸੀ ਪਲਾਟ ਨੰ 164 ਫੋਕਲ ਪੁਆਇੰਟ ਮਹਿਤਾ ਰੋਡ  
ਅੰਮ੍ਰਿਤਸਰ।

ਨੰ: ਏਆਈਟੀ/ਐਸ.ਈ./ 1500 ਅੰਮ੍ਰਿਤਸਰ, ਮਿਤੀ 28-7-2020

ਵਿਸ਼ਾ :- **Orders Pasees by Principal Bench of the Hon'ble National Green Tribunal on 14/02/2020 in OA no 44/2020 titled as Jagtaar singh Vs State of Punjab & others- Reg**

ਹਵਾਲਾ:- ਆਪ ਜੀ ਦੇ ਪੱਤਰ ਨੰ 3107 ਮਿਤੀ 20-7-2020 ਦੀ ਲਗਾਤਾਰਤਾ ਵਿੱਚ

ਹਵਾਲੇ ਤਹਿਤ ਪੱਤਰ ਰਾਹੀਂ ਆਪ ਵਲੋਂ ਮੰਗੀ ਗਈ ਸੂਚਨਾਂ ਹੇਠ ਲਿਖੇ ਅਨੁਸਾਰ ਹੈ।

ਲੜੀ ਨੰ	ਨਾਮ	ਪਤਾ	ਪਲਾਟ ਨੰ	ਸਕੀਮ
1	ਸ੍ਰੀ ਅਨਿਲ ਖੁਰਾਨਾ ਅਤੇ ਸ੍ਰੀ ਕਵੀਸ਼ ਖੁਰਾਨਾ	ਵਾਸੀ 221 ਸ਼ਾਸਤਰੀ ਨਗਰ ਅੰਮ੍ਰਿਤਸਰ	ਐਸ.ਸੀ.ਓ ਨੰ 2	97 ਏਕੜ
2	ਵਾਸਦੀਪ ਸਿੰਘ ਵਿਲੋ ਪੁਤਰ ਸ੍ਰੀ ਬਲਦੇਵ ਸਿੰਘ ਵਿਲੋ	ਵਾਸੀ ਪਿੰਡ ਗੁਮਟਾਲਾ ਸਬ-ਅਰਬਨ ਗੁਮਟਾਲਾ ਅੰਮ੍ਰਿਤਸਰ	ਐਸ.ਸੀ.ਓ ਨੰ 3	97 ਏਕੜ
3	ਸ੍ਰੀ ਸਤਿਆਨ ਦਿਲਾਵਰੀ ਪੁਤਰ ਸ੍ਰੀ ਸਮਸ਼ੇਰ ਦਿਲਾਵਰੀ	ਵਾਸੀ ਏ-53 ਰਣਜੀਤ ਐਵੀਨਿਊ ਅੰਮ੍ਰਿਤਸਰ	ਐਸ.ਸੀ.ਓ ਨੰ 4	97 ਏਕੜ
4	ਸ੍ਰੀ ਸੰਜੇ ਸੇਠ ਪੁਤਰ ਵੇਦ ਪ੍ਰਕਾਸ਼	ਵਾਸੀ 31 ਸਾਹਮਣੇ ਸੁਭਾਸ਼ ਪਾਰਕ ਕਟੜਾ ਸ਼ੇਰ ਸਿੰਘ ਅੰਮ੍ਰਿਤਸਰ	ਐਸ.ਸੀ.ਚ ਨੰ 7	97 ਏਕੜ
5	ਸ੍ਰੀ ਪਰਮਜੀਤ ਸਿੰਘ ਸਚਦੇਵਾ ਪੁਤਰ ਸ੍ਰੀ ਦਲੀਪ ਸਿੰਘ	ਵਾਸੀ ਈ-69 ਰਣਜੀਤ ਐਵੀਨਿਊ ਅੰਮ੍ਰਿਤਸਰ	ਐਸ.ਸੀ.ਓ ਨੰ 9	97 ਏਕੜ
6	ਸ੍ਰੀਮਤੀ ਨਵਦੀਪ ਕੌਰ ਪਤਨੀ ਸ੍ਰੀ ਦੀਦਾਰ ਸਿੰਘ	ਵਾਸੀ 05 ਆਫਿਸਰ ਕਲੋਨੀ ਟੇਲਰ ਰੋਡ ਅੰਮ੍ਰਿਤਸਰ	ਐਸ.ਸੀ.ਓ ਨੰ 10	97 ਏਕੜ
7	ਮਨਪ੍ਰੀਤ ਸਿੰਘ ਪੁਤਰ ਸ੍ਰੀ ਭਗਵਾਲ ਸਿੰਘ, ਪਰਮਜੀਤ ਸਿੰਘ ਵਿਲੋ ਪੁਤਰ ਸ੍ਰੀ ਆਸਾ ਸਿੰਘ ਵਿਲੋ ਅਤੇ ਸ੍ਰੀ ਅਜੈਬ ਸਿੰਘ ਪੁਤਰ ਸ੍ਰੀ ਦੀਦਾਰ ਸਿੰਘ	ਵਾਸੀਆਨ 182 ਸ਼ੇਰ ਸ਼ਾਹ ਸੂਰੀ ਰੋਡ ਸਤ ਕਰਤਾਰ ਨਗਰ ਖੰਡਵਾਲਾ ਛੇਹਰਾਣਾ, ਅੰਮ੍ਰਿਤਸਰ	ਐਸ.ਸੀ.ਚ ਨੰ 15	97 ਏਕੜ
8	ਸ੍ਰੀ ਸੀਤਲ ਸਿੰਘ ਬੱਲ ਅਤੇ ਸ੍ਰੀ ਬਲਕਾਰ ਸਿੰਘ ਪੁਤਰਾਨ ਸ੍ਰੀ ਚਰਨ ਸਿੰਘ	ਵਾਸੀ ਈ-42 ਰਣਜੀਤ ਐਵੀਨਿਊ ਅੰਮ੍ਰਿਤਸਰ	ਐਸ.ਸੀ.ਓ ਨੰ 19	97 ਏਕੜ
9	ਜਲਕਿਰਤ ਸਿੰਘ ਪੁਤਰ ਲੇਟ ਹਰਮਿੰਦਰ ਸਿੰਘ	ਸੀ 4588 ਚੰਡੀਗੜ੍ਹ ਰੋਡ ਵਾਰਡ ਨੰ 13 ਅਰਬਨ ਅਸਟੇਟ ਫੇਜ਼-2 ਫੋਕਲ ਪੁਆਇੰਟ ਲੁਧਿਆਣਾ	ਐਸ.ਸੀ.ਓ ਨੰ 22	97 ਏਕੜ

10	ਰਿਸ਼ਭ ਅਰੋੜਾ ਪੁਤਰ ਗਲਸ਼ਲ ਅਰੋੜਾ	ਵਾਸੀ 17-ਆਰ.ਬੀ ਪ੍ਰਕਾਸ਼ ਚੰਦ ਰੋਡ ਪੁਲਿਸ ਲੇਨ ਅੰਮ੍ਰਿਤਸਰ	ਐਸ.ਸੀ.ਓ ਨੰ 23	97 ਏਕੜ
11	ਸ੍ਰੀ ਕਰਪਾਲ ਸਿੰਘ, ਸ੍ਰੀ ਕਰਨੈਲ ਸਿੰਘ ਅਤੇ ਹੋਰ	ਵਾਸੀ 49 ਗੁਰੂ ਹਰ ਰਾਏ ਐਵੀਨਿਊ ਸਾਹਮਣੇ ਖਾਲਸਾ ਕਾਲਜ ਅੰਮ੍ਰਿਤਸਰ ਅੰਮ੍ਰਿਤਸਰ	ਐਸ.ਸੀ.ਚ ਨੰ 30	97 ਏਕੜ
12	ਸਤਿਆਨ ਦਿਲਾਵਰੀ ਅਤੇ ਸਮੀਰ ਦਿਲਾਵਰੀ ਪੁਤਰਾਨ ਸਮਸ਼ੇਰ ਦਿਲਾਵਰੀ	ਵਾਸੀਆਨ ਏ-53 ਰਣਜੀਤਨ ਐਵੀਨਿਊ ਅੰਮ੍ਰਿਤਸਰ	ਐਸ.ਸੀ.ਓ ਨੰ 31	97 ਏਕੜ
13	ਸ੍ਰੀ ਰਾਜੇਸ਼ ਖੰਨਾ ਪੁਤਰ ਸ੍ਰੀ ਚਰਨਜੀਤ ਖੰਨਾ ਅਤੇ ਸ਼ਿਵਾਲਿਕ ਖੰਨਾ ਪਤਨੀ ਸ੍ਰੀ ਰਾਜੇਸ਼ ਖੰਨਾ	ਵਾਸੀ 64 ਬਸੰਤ ਐਵੀਨਿਊ ਅੰਮ੍ਰਿਤਸਰ	ਐਸ.ਸੀ.ਓ ਨੰ 32	97 ਏਕੜ
14	ਸ੍ਰੀ ਰਾਜੇਸ਼ ਖੰਨਾ ਪੁਤਰ ਚਰਨਜੀਤ ਖੰਨਾ ਅਤੇ ਸ਼ਿਵਾਲਿਕ ਖੰਨਾ ਪਤਨੀ ਸ੍ਰੀ ਰਾਜੇਸ਼ ਖੰਨਾ	ਵਾਸੀ 64 ਬਸੰਤ ਐਵੀਨਿਊ ਅੰਮ੍ਰਿਤਸਰ ਅੰਮ੍ਰਿਤਸਰ	ਐਸ.ਸੀ.ਚ ਨੰ 33	97 ਏਕੜ
15	ਅਪੇਕਸ ਮਾਰਕੀਟਿੰਗ ਰਾਹੀ ਪ੍ਰੋ. ਗੁਰਜਿੰਦਰ ਸਿੰਘ ਪੁਤਰ ਸ੍ਰੀ ਗੁਰਦੀਪ ਸਿੰਘ	ਵਾਸੀ 21-ਏ ਰਾਣੀ ਕਾ ਬਾਗ ਅੰਮ੍ਰਿਤਸਰ	ਐਸ.ਸੀ.ਓ ਨੰ 35	97 ਏਕੜ
16	ਗੁਰਜਿੰਦਰ ਸਿੰਘ ਪੁਤਰ ਗੁਰਦੀਪ ਸਿੰਘ	ਵਾਸੀ 21-ਏ ਰਾਣੀ ਕਾ ਬਾਗ ਅੰਮ੍ਰਿਤਸਰ	ਐਸ.ਸੀ.ਓ ਨੰ 36	97 ਏਕੜ
17	ਸ੍ਰੀ ਰਾਕੇਸ਼ ਪਾਹਵਾ ਪੁਤਰ ਸ੍ਰੀ ਐਚ.ਐਲ ਪਾਹਵਾ , ਕੰਚਨ ਪਾਹਵਾ, ਦਿਵਿਆ ਪਾਹਵਾ ਅਤੇ ਹੋਰ	ਵਾਸੀ ਐਮ. 43,44 ਗਰੀਨ ਐਵੀਨਿਊ ਅੰਮ੍ਰਿਤਸਰ ਅੰਮ੍ਰਿਤਸਰ	ਐਸ.ਸੀ.ਓ ਨੰ 38	97 ਏਕੜ
18	ਰਵਿੰਦਰ ਕੁਮਾਰ ਪੁਤਰ ਸ੍ਰੀ ਦਾਤਾ ਰਾਮ ਭੁਟਾਨੀ, (ਐਚ.ਯੂ.ਐਫ)ਰਾਘਵ ਪੁਤਰ ਸ੍ਰੀ ਰਜਿੰਦਰ ਕੁਮਾਰ, ਅੰਕਿਤ ਅਰੋੜਾ ਪੁਤਰ ਨਰੇਸ਼ ਕੁਮਾਰ ਅਰੋੜਾ, ਨਿਸ਼ਚੇ ਪੁਤਰ ਸੰਜੀਵ ਕੁਮਾਰ ਅਤੇ ਰੋਹਿਤ ਪੁਤਰ ਰਾਜ ਕੁਮਾਰ	ਵਾਸੀ 22 ਕਟੜਾ ਮੋਤੀ ਰਾਮ ਇਨਸਾਈਡ ਹਾਥੀ ਰੋਅੰਮ੍ਰਿਤਸਰ	ਐਸ.ਸੀ.ਓ ਨੰ 43	97 ਏਕੜ
19	ਡਾ. ਐਸ.ਐਸ ਵਾਲੀਆ(ਐਚ.ਯੂ.ਐਫ) ਪੁਤਰ ਬਲਵੰਤ ਸਿੰਘ	ਵਾਸੀ ਡਾ ਜਸੀਜਤ ਸਿੰਘ ਨਰਸਿੰਗ ਹੋਮ ਵਾਸੀ 49 ਨਿਊ ਗਾਰਡਨ ਐਵੀਨਿਊ ਅੰਮ੍ਰਿਤਸਰ	ਐਸ.ਸੀ.ਚ ਨੰ 46	97 ਏਕੜ
20	ਮਨਮੋਹਨ ਸੇਠ ਪੁਤਰ ਤਿਲਕ ਰਾਜ ਸੇਠ, ਸ਼ਤੀਸ ਸੇਠ ਪੁਤਰ ਮਨਮੋਹਨ ਸੇਠ ਸੁਮਿਤ ਸੇਠ ਪੁਤਰ ਸ਼ਤੀਸ ਸੇਠ ਅਤੇ ਆਸ਼ਾ ਸੇਠ ਪਤਨੀ ਸੁਮਿਤ ਸੇਠ ਰਿਤੂ ਸੇਠ ਅਤੇ ਪੂਜਾ ਸੇਠ ਪੁਤਰੀ ਸੁਮਿਤ ਸੇਠ	ਵਾਸੀਆਨ 25-ਈ ਰਣਜੀਤ ਐਵੀਨਿਊ ਅੰਮ੍ਰਿਤਸਰ	ਐਸ.ਸੀ.ਓ ਨੰ 61	97 ਏਕੜ

ਨਿਗਰਾਨ ਇੰਜੀਨੀਅਰ ,  
ਨਗਰ ਸੁਧਾਰ ਟ੍ਰਸਟ ਅੰਮ੍ਰਿਤਸਰ



# ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ

ਪਲਾਟ ਨੰਬਰ-164, ਫੋਕਲ ਪੁਆਇੰਟ, ਮਹਿਤਾ ਰੋਡ  
ਬੇਤਰੀ ਦਫਤਰ, ਅੰਮ੍ਰਿਤਸਰ

ਟੈਲੀਫੋਨ/ਫੈਕਸ: 0183-2582790

www.ppcb.gov.in

E-mail : [ppcbroamritsar@gmail.com](mailto:ppcbroamritsar@gmail.com)

No. 3236.....

Date.. 29/07/2020

To

Time Bound/NGT Matter

Dr. Sunil Kumar, Scientist "D",  
Central Ground Water Board,  
North Western Region, Bhujal Bhawan,  
Plot No. 3-B, Sector 27-A, Chandigarh

**Sub: Orders passed by Principal Bench of the Hon'ble National Green Tribunal on 14/02/2020 in OA No. 44/2020 titled as Jagtar Singh Vs State of Punjab & Others – Reg.**

In reference to above, it is intimated that the Superintending Engineer, Improvement Trust, Amritsar vide letter no. 1500 dated 28/07/2020 provided the list of infrastructure and commercial projects in the area mentioned in above said petition (copy attached).

It is requested to take necessary action in the matter and send action taken report at least 10 days prior to the next date of hearing which has been fixed for 20/08/2020, so that action taken report may be placed on the records of Hon'ble National Green Tribunal.

Treat it as Most Urgent.

DA/As Above

Environmental Engineer,  
Regional Office, Amritsar  
29/7

# **Office City Improvement Trust, Amritsar**

To

The Environmental Engineer  
Punjab Pollution Control Board  
Plot No. 164, Focal Point, Mehta Road,  
Amritsar

**No. AIT/S.E/1500 Amritsar, dated 28.07.2020**

**Sub: - Order Passes by Principal Bench of the Hon'ble National Green Tribunal on 14/02/2020 in OA no. 44/2020 titled as Jagtar Singh Vs State of Punjab & Others – Reg**

**Ref: Your office letter no. 3107 dated 20.07.2020**

The information sought by your goodself vide letter under reference is as under:-

<b>Sr. No.</b>	<b>Name</b>	<b>Address</b>	<b>Plot No.</b>	<b>Scheme</b>
1.	Sh. Anil Khurana and Sh. Kavish Khurana	R/o 221, Shastri Nagar, Amritsar	S.C.O No. 2	97 Acre
2.	Sh. Vasdeep Singh Dhillon S/o Sh. Baldev Singh Dhillon	R/o Village Gumtala Sub Urban, Gumtala, Amritsar	S.C.O No. 3	97 Acre
3.	Sh. Satyan Dilawari S/o Sh. Shamsheer Dilawari	R/o A-53, Ranjit Avenue, Amritsar	S.C.O No. 4	97 Acre
4.	Sh. Sanjay Seth S/o Sh. Ved Parkash	R/o 31 Opp. Subhash Park, Katra Sher Singh, Amritsar	S.C.O No. 7	97 Acre
5	Sh. Paramjit Singh Sachdeva S/o Sh. Dalip Singh	R/o E-69, Ranjit Avenue, Amritsar	S.C.O No. 9	97 Acre
6.	Smt. Navdeep Kaur W/o Sh. Didar Singh	R/o 05, Officer Colony, Taylor Road, Amritsar	S.C.O No. 10	97 Acre
7.	Sh. Manpreet Singh S/o Sh. Bhagwal Singh, Sh. Paramjit Singh Dhillon S/o Sh. Asa Singh Dhillon and Sh. Ajaib Singh S/o Sh. Didar Singh	R/o 182, Shershah Suri Road, Sat Kartar Nagar, Khandwala, Chheharta, Amritsar	S.C.O No. 15	97 Acre
8.	Sh. Sheetal Singh Bal and Sh. Balkar Singh S/o Sh. Charan Singh	R/o E-42, Ranjit Avenue, Amritsar	S.C.O No.19	97 Acre
9.	Sh. Jalkeerat Singh S/o Late Sh. Harminder Singh	R/o 4588, Chandigarh Road, Ward no 13, Urban State, Phase-2, Focal Point, Ludhiana	S.C.O No.22	97 Acre

10.	Sh. Rishabh Arora S/o Galshal Arora	R/o 17- RB Parkash Chand Road, Police Lane, Amritsar	S.C.O No.23	97 Acre
11.	Sh. Karpal Singh S/o Sh. Karnail Singh and Others	R/o 49, Guru Har Rai Avenue, Opp. Khalsa College Amritsar,	S.C.O No.30	97 Acre
12.	Sh. Satyan Dilawari and Sh. Sameer Dilawari S/o Sh. Shamsheer Dilawari	R/o A-53, Ranjit Avenue, Amritsar	S.C.O No. 31	97 Acre
13.	Sh. Rajesh Khanna S/o Sh. Charanjit Khanna and Sh. Shivalik Khanna W/o Sh. Rajesh Khanna	R/o 64, Basant Avenue, Amritsar	S.C.O No. 32	97 Acre
14.	Sh. Rajesh Khanna S/o Sh. Charanjit Khanna and Sh. Shivalik Khanna W/o Sh. Rajesh Khanna	R/o 64, Basant Avenue, Amritsar	S.C.O No. 33	97 Acre
15.	Apex Marketing through Pro. Gurjinder Singh S/o Sh. Gurdeep Singh	R/o 21-A, Rani Ka Bagh, Amritsar	S.C.O No. 35	97 Acre
16.	Gurjinder Singh S/o Sh. Gurdeep Singh	R/o 21-A, Rani Ka Bagh, Amritsar	S.C.O No. 36	97 Acre
17.	Sh. Rakesh Pahwa S/o Sh. H.L Pahwa, Kanchan Pahwa, Divya Pahwa and Others	R/o M 43,44 Green Avenue, Amritsar	S.C.O No. 38	97 Acre
18.	Sh. Ravinder Kumar S/o Datta Ram Bhutani (H.U.F) Sh. Raghav S/o Sh. Rajinder Kumar, Sh. Ankit Arora S/o Sh. Naresh Kumar Arora, Sh. Nischay S/o Sh. Sanjeev Kumar and Sh. Rohit S/o Sh. Raj Kumar	R/o 21, Katra Moti Ram, Inside Hathi Gate, Amritsar	S.C.O No. 43	97 Acre
19.	Dr. S.S. Walia (H.U.F) S/o Sh. Balwant Singh	R/o Dr. Jasjeet Singh Nursing Home R/o 49, New Garden Avenue, Amritsar	S.C.O No. 46	97 Acre
20.	Sh. Manmohan Seth S/o Sh. Tilak Raj Seth, Sh. Satish Seth S/o Sh. Manmohan Seth, Sumit Seth S/o Sh. Satish Seth and Smt. Asha Seth W/o Sumit Seth, Ritu Seth and Pooja Seth D/o Sumit Seth	R/o 25-E, Ranjit Avenue, Amritsar	S.C.O No. 61	97 Acre

Sd/-  
**Superintending Engineer,  
City Improvement Trust, Amritsar**

# Annexure - A6

Speed Post

## GOVERNMENT OF INDIA

Phone : 0172-5021960-86-61  
Fax : 0172-2639500  
Email : [rdnwr-cgwb@nic.in](mailto:rdnwr-cgwb@nic.in)

Central Ground Water Board  
North Western Region  
Bhujal Bhawan, Plot #3B  
Sector 27A, Madhya Marg  
Chandigarh – 160019  
Dated : 10-08-2020

No. 4(172)G-CGWA/NWR/S&I/2019- 569

To

The Environmental Engineer,  
PPCB, Regional Office,  
Amritsar.

Sub : Action taken by CGWB in OA 44/2020-reg.

Sir,

Please find enclosed herewith action taken by CGWB in OA No. 44/2020 in the matter of Jagtar Singh Vs State of Punjab & Others. The copy of letters issued to infrastructure/commercial projects (20 Ns.) as supplied by PPCB, which are using ground water for construction at Ranjit Avenue, Amritsar.

Yours Faithfully

*S. Kumar* 10/8/20

(Dr. Sunil Kumar)  
Scientist-D  
For Regional Director

### **Action Taken by CGWB in OA No. 44/2020**

In response to the order passed by Hon'ble NGT on 14-03-2020, Punjab Pollution Control Board (PPCB) vide email dated 19-03-2020 (Annexure-1), requested for providing the list of Commercial Projects/Industries or any other establishment in district Amritsar, which have obtained NOC from CGWB and whose application is pending in the department. Accordingly, the list of industries/projects who applied for NOC to withdraw ground and projects issued NOC and its validity period was sent through email to [pccbroadamritsar@gmail.com](mailto:pccbroadamritsar@gmail.com) on 20-03-2020 (Annexure-2). Again on 29-07-2020, PPCB Amritsar forwarded a list of infrastructure/commercial projects (20 Nos.) which are using ground water for construction in the area (i.e. Ranjit Avenue, Amritsar) mentioned in the above said cited OA (Annexure-3). The list was provided by Amritsar Improvement Trust, Amritsar in response to letter No. 3107 dated 20-07-2020 by PPCB, Amritsar (Annexure-4).

As per Ground Water Resources Estimation of Punjab as on 2017, Amritsar district comprises 8-block. All blocks have been categorized as Over Exploited (Annexure-5) and out of these eight, only one blocks namely Ajnala was notified through Public Notice dated 27-11-2012 (Annexure-6).

Notified areas are those blocks/ areas which have been notified under Environment (Protection) Act, 1986 by Central Ground Water Authority for regulation of ground water development and management. In notified areas abstraction of ground water is not permissible for any purpose other than drinking and domestic use. CGWA in exercise of powers under section 4 of Environment (Protection) Act, 1986 has appointed Officer-in Charge of revenue district (District Collector / Deputy Commissioner / District Magistrate) as Authorised Officers for notified areas falling in concerned revenue district. In notified areas, issues pertaining to granting of NOC for ground water withdrawal, checking violation and taking penal action like sealing of tube wells, Initiating of prosecution against violators etc. is to be dealt by the Authorised Officer.

The Blocks/areas, other than notified by CGWA for regulation of ground water development and management are non-notified areas. In these areas CGWA issues NOC to industrial / infrastructural / mining projects for groundwater withdrawal as per the guidelines/Criteria for evaluation of proposals/requests for ground water abstraction.

CGWB have issued advisory to the projects/industries as per the list of Amritsar Improvement Trust to submit application immediately for NOC online through NOCAP

([www.cgwa-noc.gov.in](http://www.cgwa-noc.gov.in)) portal of CGWA for ground water withdrawal from borewell/tubewell under intimation to Nodel Agency i.e. PPCB, Amritsar (Annexure-7). Details for online applications are available on NOCAP ([www.cgwa-noc.gov.in](http://www.cgwa-noc.gov.in)).

## CENTRAL GROUND WATER AUTHORITY

{Constituted under Section 3 (3) of Environment (Protection) Act, 1986}  
West Block-II, Wing-3 (Ground Floor), Sector-1, R.K. Puram, New Delhi-110066  
Phone No.(011)26175373, 26175367 Telefax : (011)26175369

### Public Notice No. 1/2012

#### SUB: DECLARATION OF THE AREAS AS "NOTIFIED AREA" FOR REGULATION OF GROUND WATER ABSTRACTION/ DEVELOPMENT

Whereas the Central Government constituted the Central Ground Water Authority (hereinafter referred to as the Authority) vide notification of the Government of India in the Ministry of Environment and Forests vide Number S.O. 38 (E) dated the 14th January, 1997, as amended from time to time, for the purposes of regulation and control of ground water development and management in the whole of India;

And whereas the Central Government has empowered the Authority to exercise of its powers and performance of its functions under section 5 of the Environment (Protection) Act, 1986 (No. 29 of 1986) to issue directions in writing to any person, officer or any Authority and such person, officer or authority shall be bound to comply with such directions;

And whereas the Authority has identified certain mandals/blocks/talukas in the States of Andhra Pradesh, Haryana, Gujarat, Karnataka, Punjab, Rajasthan, Tamil Nadu and UT of Puducherry specified in the schedule appended to this notification as "Over Exploited Areas" in view of ground water withdrawal being more than its replenishable limits resulting in decline in ground water levels and drying up of wells in those areas;

And whereas the Authority, has issued public notice vide no. 3/2010 dated 25.9.2010 in the leading daily newspapers, inviting objections and suggestions from all persons likely to be affected thereby, if these areas are notified for regulation of ground water abstraction and management;

And whereas the Authority having considered all objections and suggestions received by it in this regard;

Now, therefore, in exercise of the powers conferred under section 5 and clauses (xii) and (xiv) of sub-section (2) of section 3 of the Environment (Protection) Act, 1986 (29 of 1986) read with paragraph 2 of the notification of the Government of India in the Ministry of Environment and Forest number S.O. 38 (E) dated 14th January, 1997, the Authority with a view to protect and preserve ground water resources hereby declare 80 mandals/blocks/talukas falling in the states of Andhra Pradesh, Gujarat, Haryana, Punjab, Karnataka, Rajasthan, Tamil Nadu and Puducherry(UT) as specified in the Schedule appended to this notification as "**Notified Areas**" and issues the following directions, namely: -

### DIRECTIONS

1. No person/agency/organization/industry will construct/install any new structure for extraction of ground water resources without prior specific approval of the Authorized Officer i.e. Chief Officer in charge of revenue District (whether called District Collector, Deputy Commissioner or by any other name) of the district and subject to the guidelines /safeguards envisaged from time to time in this connection by the Authority for ground water extraction and rain water harvesting / recharge etc.
2. The authorized officer shall ensure that no person/organization/industry/builder/developer shall undertake the operation of drilling, construction, installation of new abstraction structure and any scheme/project for ground water development and management in the notified area without his prior specific approval after the publication of this Public Notice.

Any violation of directions issued attracts the penal action under the provision of section 15 of Environment (Protection) Act, 1986.

Provided that nothing in these directions shall apply to any owner of a non-energized dug well or borewell fitted with hand pump used solely for drinking and domestic purposes.



(CHAIRMAN)

## List of 80 Areas Notified for Ground Water Regulation

S. No.	State	District Name	Mandal/Block/Taluka
1	Andhra Pradesh	Anantapur	Chimathur
2		Anantapur	Narpala(NC)
3		Nizamabad	Vailpoor (NC)
4		Prakasam	Giddaluru
1	Gujarat	Gandhinagar	Kalol
2		Gandhinagar	Mansa
3		Mahesana	Mahesana
1	Haryana	Kaithal	Rajaund
2		Sirsa	Ellenabad
1	Karnataka	Bagalkote	Badami
2		Bagalkote	Bagalkote(P)
3		Bangalore (U)	Anekal
4		Bangalore (U)	Bangalore (N)
5		Bangalore (U)	Bangalore (S)
6		Bangalore(R)	Devanhalli
7		Bangalore(R)	Dod Ballapur
8		Bangalore(R)	Hoskote
9		Bangalore(R)	Nelamangala(P)
10		Belgaum	Ramdurg
11		Belgaum	Raybag(P)
12		Gadag	Gadag(NC)
13		Kolar	Bangarapet
14		Chikballapur	Chik Ballapur
15		Chikballapur	Chintamani
16		Chikballapur	Gauribidanur
17		Chikballapur	Gudibanda
18		Kolar	Malur
19		Kolar	Mulbagal
20		Chikballapur	Sidlaghatta
21		Tumkur	Koratagere(P)
22		Tumkur	Madhugiri(P)
1	Puducherry UT	Puducherry	Puducherry
1		Amritsar	Ajnala
2		Taran taran	Patti
3		Taran taran	Tarn Taran
4		Fatehgarh Sahib	Amlloh
5		Fatehgarh Sahib	Khamano
6		Fatehgarh Sahib	Khera
7		Hoshiarpur	Tanda
8		Jalandhar	Bhogpur
9		Jalandhar	Goraya/Rurka kalan
10		Jalandhar	Jalandhar east

*Signature*  
02/11/12

11		Jalandhar	Jalandhar west
12		Jalandhar	Nurmahal
13		Jalandhar	Phillaur
14	Punjab	Kapurthala	Bholath/Nadala
15		Kapurthala	Dhilwan
16		Kapurthala	Kapurthala
17		Kapurthala	Sultanpur
18		Ludhiana	Pakhowal
19		Mansa	Bhikhi
20		Mansa	Budhlada
21		Mansa	Sardulgarh
22		Nawan Shahr	Aur
23		Nawan Shahr	Banga
24		Patiala	Patiala
25		Patiala	Sanaur
26		Ropar	Morinda
27		Sangrur	Bhawaniagarh
1	Rajasthan	Chittorgarh	Chhitorgarh
2		Chittorgarh	Nimbahera
3		Nagaur	Kuchaman
1		Coimbatore	Pollachi_S
2		Dharmapuri	Morappur
3		Dharmapuri	Pappireddipatti
4		Madurai	Usilampatti
5		Nagapattinam	Kuttalam
6		Namakkal	Rasipuram
7		Salem	Attur-S
8		Salem	Gangavalli
9	Tamil Nadu	Salem	Panamaruthupatti
10		Salem	Talaivasal
11		Salem	Veerapandi
12		Tiruvannamalai	Chengam
13		Tiruvarur	valangaiman
14		Tuticorin	Udangudi
15		Vellore	Gudiyatham
16		Vellore	Jolarpet
17		Vellore	Pemampet
18		Vellore	Tiruppathur

*Signature*  
8/11/12

Speed Post

GOVERNMENT OF INDIA

Phone : 0172-5021960-86-61  
Fax : 0172-2639500  
Email : [rdnwr-cgwb@nic.in](mailto:rdnwr-cgwb@nic.in)

Central Ground Water Board  
North Western Region  
Bhujal Bhawan, Plot #3B  
Sector 27A, Madhya Marg  
Chandigarh – 160019  
Dated : ~~08~~ 08-2020

No. 4(172)G-CGWA/NWR/S&I/2019- 571

To

Sh. Anil Khurana and Sh. Kavish khurana  
S.C.O No. 2, R/o 221, Shastri Nagar,  
Amritsar-

Sub : Application for obtaining NOC from CGWA for abstraction of ground water-reg.

Sir,

As per NGT OA No. 44/2020 in the matter of Jagtar Singh Vs State of Punjab & Others, You are hereby advised to submit application immediately for NOC online through NOCAP portal of CGWA for ground water withdrawal from borewell/tubewell. Details are available on [www.cgwa-noc.gov.in](http://www.cgwa-noc.gov.in).

Yours Faithfully

*S.Kumar*  
10/8/20

(Dr. Sunil Kumar)  
Scientist-D  
For Regional Director

Copy to : Environmental Engineer, Punjab Pollution Control Board, Regional Office, Amritsar  
for information and further necessary action (email : [ppcbroamritsar@gmail.com](mailto:ppcbroamritsar@gmail.com))

Speed Post

GOVERNMENT OF INDIA

Phone : 0172-5021960-86-61  
Fax : 0172-2639500  
Email : [rdnwr-cgwb@nic.in](mailto:rdnwr-cgwb@nic.in)

Central Ground Water Board  
North Western Region  
Bhujal Bhawan, Plot #3B  
Sector 27A, Madhya Marg  
Chandigarh – 160019  
Dated 10-08-2020

No. 4(172)G-CGWA/NWR/S&I/2019- 572

To

Sh. Vasdeep Singh Dhillon S/o Sh. Baldev Singh Dhillon,  
S.C.O No.3 R/o Village Gumtala Sub Urban, Gumtala,  
Amritsar

Sub : Application for obtaining NOC from CGWA for abstraction of ground water-reg.

Sir,

As per NGT OA No. 44/2020 in the matter of Jagtar Singh Vs State of Punjab & Others, You are hereby advised to submit application immediately for NOC online through NOCAP portal of CGWA for ground water withdrawal from borewell/tubewell. Details are available on [www.cgwa-noc.gov.in](http://www.cgwa-noc.gov.in).

Yours Faithfully

*S. Kumar*  
10/8/20

(Dr. Sunil Kumar)  
Scientist-D  
For Regional Director

Copy to : Environmental Engineer, Punjab Pollution Control Board, Regional Office, Amritsar  
for information and further necessary action (email : [ppcbroamritsar@gmail.com](mailto:ppcbroamritsar@gmail.com))

# Annexure - A10

## GOVERNMENT OF INDIA

Phone : 0172-5021960-86-61

Fax : 0172-2639500

Email : [rdnwr-cgwb@nic.in](mailto:rdnwr-cgwb@nic.in)

Central Ground Water Board

North Western Region

Bhujal Bhawan, Plot #3B

Sector 27A, Madhya Marg

Chandigarh – 160019

Dated : 10-08-2020

No. 4(172)G-CGWA/NWR/S&I/2019- 573

To

Satyam Dilawari S/o Sh. Shamsheer dilawari

S.C.O No. 4 R/o A-53

Ranjit Avenue, Amritsar

Sub : Application for obtaining NOC from CGWA for abstraction of ground water-reg.

Sir,

As per NGT OA No. 44/2020 in the matter of Jagtar Singh Vs State of Punjab & Others, You are hereby advised to submit application immediately for NOC online through NOCAP portal of CGWA for ground water withdrawal from borewell/tubewell. Details are available on [www.cgwa-noc.gov.in](http://www.cgwa-noc.gov.in).

Yours Faithfully

*S.Kumar*  
10/8/20

(Dr. Sunil Kumar)

Scientist-D

For Regional Director

Copy to : Environmental Engineer, Punjab Pollution Control Board, Regional Office, Amritsar  
for information and further necessary action (email : [ppcbroamritsar@gmail.com](mailto:ppcbroamritsar@gmail.com))

# Annexure - A11

## GOVERNMENT OF INDIA

Phone : 0172-5021960-86-61  
Fax : 0172-2639500  
Email : [rdnwr-cgwb@nic.in](mailto:rdnwr-cgwb@nic.in)

Central Ground Water Board  
North Western Region  
Bhujal Bhawan, Plot #3B  
Sector 27A, Madhya Marg  
Chandigarh – 160019  
Dated : ~~09-08-2020~~  
10.08.2020

No. 4(172)G-CGWA/NWR/S&I/2019- 594

To

Sh. Sanjay Seth S/o Sh. Ved Parkash,  
S.C.O No.7  
R/o 31 Opp. Subhash Park, Katra Sher Singh,  
Amritsar

Sub : Application for obtaining NOC from CGWA for abstraction of ground water-reg.

Sir,

As per NGT OA No. 44/2020 in the matter of Jagtar Singh Vs State of Punjab & Others, You are hereby advised to submit application immediately for NOC online through NOCAP portal of CGWA for ground water withdrawal from borewell/tubewell. Details are available on [www.cgwa-noc.gov.in](http://www.cgwa-noc.gov.in).

Yours Faithfully

*S. Kumar*  
10/8/20

(Dr. Sunil Kumar)  
Scientist-D  
For Regional Director

Copy to : Environmental Engineer, Punjab Pollution Control Board, Regional Office, Amritsar  
for information and further necessary action (email : [ppcbroamritsar@gmail.com](mailto:ppcbroamritsar@gmail.com))

GOVERNMENT OF INDIA

Phone : 0172-5021960-86-61  
Fax : 0172-2639500  
Email : [rdnwr-cgwb@nic.in](mailto:rdnwr-cgwb@nic.in)

Central Ground Water Board  
North Western Region  
Bhujal Bhawan, Plot #3B  
Sector 27A, Madhya Marg  
Chandigarh – 160019  
Dated : ~~09-08-2020~~  
10.08.2020

No. 4(172)G-CGWA/NWR/S&I/2019- 575

To  
Sh. Paramjit Singh Sachdeva S/o Sh.Dalip Singh,  
S.C.O No. 9  
R/o E-69, Ranjit Avenue,  
Amritsar

Sub : Application for obtaining NOC from CGWA for abstraction of ground water-reg.

Sir,

As per NGT OA No. 44/2020 in the matter of Jagtar Singh Vs State of Punjab & Others, You are hereby advised to submit application immediately for NOC online through NOCAP portal of CGWA for ground water withdrawal from borewell/tubewell. Details are available on [www.cgwa-noc.gov.in](http://www.cgwa-noc.gov.in).

Yours Faithfully

*S. Kumar*  
10/8/20

(Dr. Sunil Kumar)  
Scientist-D  
For Regional Director

Copy to : Environmental Engineer, Punjab Pollution Control Board, Regional Office, Amritsar  
for information and further necessary action (email : [ppcbroamritsar@gmail.com](mailto:ppcbroamritsar@gmail.com))

GOVERNMENT OF INDIA

Phone : 0172-5021960-86-61  
Fax : 0172-2639500  
Email : [rdnwr-cgwb@nic.in](mailto:rdnwr-cgwb@nic.in)

Central Ground Water Board  
North Western Region  
Bhujal Bhawan, Plot #3B  
Sector 27A, Madhya Marg  
Chandigarh – 160019  
Dated : ~~09-08-2020~~  
10-08-2020

No. 4(172)G-CGWA/NWR/S&I/2019- 576

To

Smt Navdeep kaur W/o Sh. Didar Singh,  
S.C.O No. 10  
R/o 05, Officer Colony, Taylor Road  
Amritsar

Sub : Application for obtaining NOC from CGWA for abstraction of ground water-reg.

Sir,

As per NGT OA No. 44/2020 in the matter of Jagtar Singh Vs State of Punjab & Others, You are hereby advised to submit application immediately for NOC online through NOCAP portal of CGWA for ground water withdrawal from borewell/tubewell. Details are available on [www.cgwa-noc.gov.in](http://www.cgwa-noc.gov.in).

Yours Faithfully

*S. Kumar*  
10/8/20

(Dr. Sunil Kumar)  
Scientist-D  
For Regional Director

Copy to : Environmental Engineer, Punjab Pollution Control Board, Regional Office, Amritsar  
for information and further necessary action (email : [ppcbroamritsar@gmail.com](mailto:ppcbroamritsar@gmail.com))

# Annexure - A14

## GOVERNMENT OF INDIA

Phone : 0172-5021960-86-61  
Fax : 0172-2639500  
Email : [rdnwr-cgwb@nic.in](mailto:rdnwr-cgwb@nic.in)

Central Ground Water Board  
North Western Region  
Bhujal Bhawan, Plot #3B  
Sector 27A, Madhya Marg  
Chandigarh – 160019  
Dated : ~~09-08-2020~~  
10.08.2020

No. 4(172)G-CGWA/NWR/S&I/2019- 577

To

Sh. Manpreet Singh S/o Sh BHagwal Singh.  
Sh. Parmjeet Singh Dhillon S/O Sh Asa Singh Dhillon and  
Sh. Aiaib Singh S/o Sh. Didar Singh  
S.C.O No. 15 , R/o 182, Shershah Suri road,  
Sat Kartar Nagar, Khandawala, Chheharta Amritsar

Sub : Application for obtaining NOC from CGWA for abstraction of ground water-reg.

Sir,

As per NGT OA No. 44/2020 in the matter of Jagtar Singh Vs State of Punjab & Others, You are hereby advised to submit application immediately for NOC online through NOCAP portal of CGWA for ground water withdrawal from borewell/tubewell. Details are available on [www.cgwa-noc.gov.in](http://www.cgwa-noc.gov.in).

Yours Faithfully

*S. Kumar*  
10/8/20

(Dr. Sunil Kumar)  
Scientist-D  
For Regional Director

Copy to : Environmental Engineer, Punjab Pollution Control Board, Regional Office, Amritsar  
for information and further necessary action (email : [ppcbroamritsar@gmail.com](mailto:ppcbroamritsar@gmail.com))

GOVERNMENT OF INDIA

Phone : 0172-5021960-86-61  
Fax : 0172-2639500  
Email : [rdnwr-cgwb@nic.in](mailto:rdnwr-cgwb@nic.in)

Central Ground Water Board  
North Western Region  
Bhujal Bhawan, Plot #3B  
Sector 27A, Madhya Marg  
Chandigarh – 160019  
Dated : ~~09-08-2020~~

No. 4(172)G-CGWA/NWR/S&I/2019- 578

10.08.2020

To,  
Sh. Sheetal Singh Bal and  
Sh balkar Singh S/o Sh. Charan singh  
S.C.O No. 19, R/o E-42, Ranjit Avenue ,  
Amritsar

Sub : Application for obtaining NOC from CGWA for abstraction of ground water-reg.

Sir,

As per NGT OA No. 44/2020 in the matter of Jagtar Singh Vs State of Punjab & Others, You are hereby advised to submit application immediately for NOC online through NOCAP portal of CGWA for ground water withdrawal from borewell/tubewell. Details are available on [www.cgwa-noc.gov.in](http://www.cgwa-noc.gov.in).

Yours Faithfully

*S. Kumar*  
10/8/20

(Dr. Sunil Kumar)  
Scientist-D

For Regional Director

Copy to : Environmental Engineer, Punjab Pollution Control Board, Regional Office, Amritsar  
for information and further necessary action (email : [ppcbroamritsar@gmail.com](mailto:ppcbroamritsar@gmail.com))

GOVERNMENT OF INDIA

Phone : 0172-5021960-86-61  
Fax : 0172-2639500  
Email : [rdnwr-cgwb@nic.in](mailto:rdnwr-cgwb@nic.in)

Central Ground Water Board  
North Western Region  
Bhujal Bhawan, Plot #3B  
Sector 27A, Madhya Marg  
Chandigarh – 160019  
Dated : 09-08-2020

No. 4(172)G-CGWA/NWR/S&I/2019- 579

To,

Sh. Malkeerat Singh S/o Late Sh. Harninder Singh  
S.C.O No. 22, R/o 4588, Chandigarh Road ,  
Ward No. 13, Urban State Phase-2, Focal Point, Ludhiana

Sub : Application for obtaining NOC from CGWA for abstraction of ground water-reg.

Sir,

As per NGT OA No. 44/2020 in the matter of Jagtar Singh Vs State of Punjab & Others, You are hereby advised to submit application immediately for NOC online through NOCAP portal of CGWA for ground water withdrawal from borewell/tubewell. Details are available on [www.cgwa-noc.gov.in](http://www.cgwa-noc.gov.in).

Yours Faithfully

*S. Kumar*  
10/8/20

(Dr. Sunil Kumar)  
Scientist-D  
For Regional Director

Copy to : Environmental Engineer, Punjab Pollution Control Board, Regional Office, Amritsar  
for information and further necessary action (email : [ppcbroamritsar@gmail.com](mailto:ppcbroamritsar@gmail.com))

GOVERNMENT OF INDIA

Phone : 0172-5021960-86-61  
Fax : 0172-2639500  
Email : [rdnwr-cgwb@nic.in](mailto:rdnwr-cgwb@nic.in)

Central Ground Water Board  
North Western Region  
Bhujal Bhawan, Plot #3B  
Sector 27A, Madhya Marg  
Chandigarh – 160019  
Dated : ~~09-08-2020~~  
10.08.2020

No. 4(172)G-CGWA/NWR/S&I/2019- 580

To,  
Sh Rishab Singh Arora S/o Galash Arora  
S.C.O No. 23, R/o 7-RB Parkash Chand Road ,  
Police Lane , Amritsar

Sub : Application for obtaining NOC from CGWA for abstraction of ground water-reg.

Sir,

As per NGT OA No. 44/2020 in the matter of Jagtar Singh Vs State of Punjab & Others, You are hereby advised to submit application immediately for NOC online through NOCAP portal of CGWA for ground water withdrawal from borewell/tubewell. Details are available on [www.cgwa-noc.gov.in](http://www.cgwa-noc.gov.in).

Yours Faithfully

*S. Kumar*  
10/8/20

(Dr. Sunil Kumar)  
Scientist-D  
For Regional Director

Copy to : Environmental Engineer, Punjab Pollution Control Board, Regional Office, Amritsar  
for information and further necessary action (email : [ppcbroamritsar@gmail.com](mailto:ppcbroamritsar@gmail.com))

GOVERNMENT OF INDIA

Phone : 0172-5021960-86-61  
Fax : 0172-2639500  
Email : [rdnwr-cgwb@nic.in](mailto:rdnwr-cgwb@nic.in)

Central Ground Water Board  
North Western Region  
Bhujal Bhawan, Plot #3B  
Sector 27A, Madhya Marg  
Chandigarh – 160019  
Dated : 09-08-2020  
10.08.2020

No. 4(172)G-CGWA/NWR/S&I/2019- 581

To,  
Sh. Kirpal Singh S/o Sh. Karnail Singh and Others,  
S.C.O No.30, R/o 49, Guru Har Rai Avenue,  
Opp. Khalsa College Amritsar

Sub : Application for obtaining NOC from CGWA for abstraction of ground water-reg.

Sir,

As per NGT OA No. 44/2020 in the matter of Jagtar Singh Vs State of Punjab & Others, You are hereby advised to submit application immediately for NOC online through NOCAP portal of CGWA for ground water withdrawal from borewell/tubewell. Details are available on [www.cgwa-noc.gov.in](http://www.cgwa-noc.gov.in).

Yours Faithfully

*S. Kumar*  
10/8/20

(Dr. Sunil Kumar)  
Scientist-D  
For Regional Director

Copy to : Environmental Engineer, Punjab Pollution Control Board, Regional Office, Amritsar  
for information and further necessary action (email : [ppcbroamritsar@gmail.com](mailto:ppcbroamritsar@gmail.com))

GOVERNMENT OF INDIA

Phone : 0172-5021960-86-61  
Fax : 0172-2639500  
Email : [rdnwr-cgwb@nic.in](mailto:rdnwr-cgwb@nic.in)

Central Ground Water Board  
North Western Region  
Bhujal Bhawan, Plot #3B  
Sector 27A, Madhya Marg  
Chandigarh – 160019  
Dated : 09-08-2020  
10.08.2020

No. 4(172)G-CGWA/NWR/S&I/2019- 582

To,  
Sh. Styawan Dilawari and Sameer Dilawri  
S/o Shamsher Dilawri , S.C.O No. 31,  
R/o A-53 ,Ranjit Avenue, Amritsar

Sub : Application for obtaining NOC from CGWA for abstraction of ground water-reg.

Sir,

As per NGT OA No. 44/2020 in the matter of Jagtar Singh Vs State of Punjab & Others, You are hereby advised to submit application immediately for NOC online through NOCAP portal of CGWA for ground water withdrawal from borewell/tubewell. Details are available on [www.cgwa-noc.gov.in](http://www.cgwa-noc.gov.in).

Yours Faithfully

*S. Kumar*  
10/8/20

(Dr. Sunil Kumar)  
Scientist-D  
For Regional Director

Copy to : Environmental Engineer, Punjab Pollution Control Board, Regional Office, Amritsar  
for information and further necessary action (email : [ppcbroamritsar@gmail.com](mailto:ppcbroamritsar@gmail.com))

# Annexure - A20

## GOVERNMENT OF INDIA

Phone : 0172-5021960-86-61  
Fax : 0172-2639500  
Email : [rdnwr-cgwb@nic.in](mailto:rdnwr-cgwb@nic.in)

Central Ground Water Board  
North Western Region  
Bhujal Bhawan, Plot #3B  
Sector 27A, Madhya Marg  
Chandigarh – 160019  
Dated : ~~09-08-2020~~  
10.08.2020

No. 4(172)G-CGWA/NWR/S&I/2019- 583

To,  
Sh. Rajesh Khanna S/o Charanjit Khanna  
and ShivAlik Khanna W/o Sh rajesh Khanna ,  
S.C.O No. 32,  
R/o 64 ,Basant Avenue, Amritsar

Sub : Application for obtaining NOC from CGWA for abstraction of ground water-reg.

Sir,

As per NGT OA No. 44/2020 in the matter of Jagtar Singh Vs State of Punjab & Others, You are hereby advised to submit application immediately for NOC online through NOCAP portal of CGWA for ground water withdrawal from borewell/tubewell. Details are available on [www.cgwa-noc.gov.in](http://www.cgwa-noc.gov.in).

Yours Faithfully

*S. Kumar*  
10/8/20

(Dr. Sunil Kumar)  
Scientist-D  
For Regional Director

Copy to : Environmental Engineer, Punjab Pollution Control Board, Regional Office, Amritsar  
for information and further necessary action (email : [ppcbroamritsar@gmail.com](mailto:ppcbroamritsar@gmail.com))

# Annexure - A21

## GOVERNMENT OF INDIA

Phone : 0172-5021960-86-61  
Fax : 0172-2639500  
Email : [rdnwr-cgwb@nic.in](mailto:rdnwr-cgwb@nic.in)

Central Ground Water Board  
North Western Region  
Bhujal Bhawan, Plot #3B  
Sector 27A, Madhya Marg  
Chandigarh – 160019  
Dated : ~~09-08-2020~~

No. 4(172)G-CGWA/NWR/S&I/2019- 584

10.08.2020

To,

Sh. Rajesh Khanna S/o Charanjit Khanna  
and ShivAlik Khanna W/o Sh rajesh Khanna ,  
S.C.O No. 33,  
R/o 64 ,Basant Avenue, Amritsar

Sub : Application for obtaining NOC from CGWA for abstraction of ground water-reg.

Sir,

As per NGT OA No. 44/2020 in the matter of Jagtar Singh Vs State of Punjab & Others, You are hereby advised to submit application immediately for NOC online through NOCAP portal of CGWA for ground water withdrawal from borewell/tubewell. Details are available on [www.cgwa-noc.gov.in](http://www.cgwa-noc.gov.in).

Yours Faithfully

S. Kumar  
10/8/20

(Dr. Sunil Kumar)  
Scientist-D  
For Regional Director

Copy to : Environmental Engineer, Punjab Pollution Control Board, Regional Office, Amritsar  
for information and further necessary action (email : [ppcbroamritsar@gmail.com](mailto:ppcbroamritsar@gmail.com))

GOVERNMENT OF INDIA

Phone : 0172-5021960-86-61  
Fax : 0172-2639500  
Email : [rdnwr-cgwb@nic.in](mailto:rdnwr-cgwb@nic.in)

Central Ground Water Board  
North Western Region  
Bhujal Bhawan, Plot #3B  
Sector 27A, Madhya Marg  
Chandigarh - 160019  
Dated : ~~09-08-2020~~  
10.08.2020

No. 4(172)G-CGWA/NWR/S&I/2019- 585

To,  
Apex Marketing through  
Pro. Gurjinder Singh S/o Gurddep Singh  
S.C.O No. 35,  
R/o 21-A ,Rani Ka Bagh, Amritsar

Sub : Application for obtaining NOC from CGWA for abstraction of ground water-reg.

Sir,

As per NGT OA No. 44/2020 in the matter of Jagtar Singh Vs State of Punjab & Others, You are hereby advised to submit application immediately for NOC online through NOCAP portal of CGWA for ground water withdrawal from borewell/tubewell. Details are available on [www.cgwa-noc.gov.in](http://www.cgwa-noc.gov.in).

Yours Faithfully

*S. Kumar*  
10/8/20

(Dr. Sunil Kumar)  
Scientist-D  
For Regional Director

Copy to : Environmental Engineer, Punjab Pollution Control Board, Regional Office, Amritsar  
for information and further necessary action (email : [ppcbroamritsar@gmail.com](mailto:ppcbroamritsar@gmail.com))

# Annexure- A23

## GOVERNMENT OF INDIA

Phone : 0172-5021960-86-61  
Fax : 0172-2639500  
Email : [rdnwr-cgwb@nic.in](mailto:rdnwr-cgwb@nic.in)

Central Ground Water Board  
North Western Region  
Bhujal Bhawan, Plot #3B  
Sector 27A, Madhya Marg  
Chandigarh – 160019  
Dated : ~~09-08-2020~~  
10.08.2020

No. 4(172)G-CGWA/NWR/S&I/2019- 586

To,

Gurjinder Singh S/o Gurddep Singh  
S.C.O No. 36,  
R/o 21-A ,Rani Ka Bagh, Amritsar

Sub : Application for obtaining NOC from CGWA for abstraction of ground water-reg.

Sir,

As per NGT OA No. 44/2020 in the matter of Jagtar Singh Vs State of Punjab & Others, You are hereby advised to submit application immediately for NOC online through NOCAP portal of CGWA for ground water withdrawal from borewell/tubewell. Details are available on [www.cgwa-noc.gov.in](http://www.cgwa-noc.gov.in).

Yours Faithfully

*S. Kumar*  
10/8/20

(Dr. Sunil Kumar)  
Scientist-D  
For Regional Director

Copy to : Environmental Engineer, Punjab Pollution Control Board, Regional Office, Amritsar  
for information and further necessary action (email : [ppcbroamritsar@gmail.com](mailto:ppcbroamritsar@gmail.com))

# Annexure - A24

## GOVERNMENT OF INDIA

Phone : 0172-5021960-86-61  
Fax : 0172-2639500  
Email : [rdnwr-cgwb@nic.in](mailto:rdnwr-cgwb@nic.in)

Central Ground Water Board  
North Western Region  
Bhujal Bhawan, Plot #3B  
Sector 27A, Madhya Marg  
Chandigarh – 160019  
Dated : ~~09-08-2020~~  
10.08.2020

No. 4(172)G-CGWA/NWR/S&I/2019-587

To,

Sh. Rakesh Pahwa S/o Sh. H.L Phawa, Kanchan Phawa  
Diwya Phawa and other, S.C.O No. 38 ,  
R/o M 43,44 Green Avenue Amritsar

Sub : Application for obtaining NOC from CGWA for abstraction of ground water-reg.

Sir,

As per NGT OA No. 44/2020 in the matter of Jagtar Singh Vs State of Punjab & Others, You are hereby advised to submit application immediately for NOC online through NOCAP portal of CGWA for ground water withdrawal from borewell/tubewell. Details are available on [www.cgwa-noc.gov.in](http://www.cgwa-noc.gov.in).

Yours Faithfully

*S. Kumar*  
10/8/20

(Dr. Sunil Kumar)  
Scientist-D  
For Regional Director

Copy to : Environmental Engineer, Punjab Pollution Control Board, Regional Office, Amritsar  
for information and further necessary action (email : [ppcbroamritsar@gmail.com](mailto:ppcbroamritsar@gmail.com))

# Annexure - A25

## GOVERNMENT OF INDIA

Phone : 0172-5021960-86-61  
Fax : 0172-2639500  
Email : [rdnwr-cgwb@nic.in](mailto:rdnwr-cgwb@nic.in)

Central Ground Water Board  
North Western Region  
Bhujal Bhawan, Plot #3B  
Sector 27A, Madhya Marg  
Chandigarh – 160019  
Dated : ~~09-08-2020~~  
10.08.2020

No. 4(172)G-CGWA/NWR/S&I/2019- 588

To,

Sh. Ravinder Kumar S/o Datta Ram Bhutani  
(H.U.F) Sh. Raghav S/o Sh Rajinder Kumar,  
Ankit Arora S/o Sh. Naresh Kumar Arora,  
Sh. Nischay S/o Sanjeev Kumar and Sh. Rohit S/o Sh. Raj Kumar,  
S.C.O No. 43 R/o 21, Katra Moti Ram,  
Inside Hathi Gate, Amritsar

Sub : Application for obtaining NOC from CGWA for abstraction of ground water-reg.

Sir,

As per NGT OA No. 44/2020 in the matter of Jagtar Singh Vs State of Punjab & Others, You are hereby advised to submit application immediately for NOC online through NOCAP portal of CGWA for ground water withdrawal from borewell/tubewell. Details are available on [www.cgwa-noc.gov.in](http://www.cgwa-noc.gov.in).

Yours Faithfully

S Kumar  
10/8/20

(Dr. Sunil Kumar)  
Scientist-D  
For Regional Director

Copy to : Environmental Engineer, Punjab Pollution Control Board, Regional Office, Amritsar  
for information and further necessary action (email : [ppcbroamritsar@gmail.com](mailto:ppcbroamritsar@gmail.com))

# Annexure - A26

## GOVERNMENT OF INDIA

Phone : 0172-5021960-86-61  
Fax : 0172-2639500  
Email : [rdnwr-cgwb@nic.in](mailto:rdnwr-cgwb@nic.in)

Central Ground Water Board  
North Western Region  
Bhujal Bhawan, Plot #3B  
Sector 27A, Madhya Marg  
Chandigarh – 160019  
Dated : ~~09-08-2020~~  
10.08.2020

No. 4(172)G-CGWA/NWR/S&I/2019- 589

To,

Dr. S.S. Walia (H.U.F) S/o Sh Balwant Singh  
S.C.O No.46, R/o Dr. Jasjeet Singh Nursing Home  
R/o 49, New Garden Avenue,  
Amritsar

Sub : Application for obtaining NOC from CGWA for abstraction of ground water-reg.

Sir,

As per NGT OA No. 44/2020 in the matter of Jagtar Singh Vs State of Punjab & Others, You are hereby advised to submit application immediately for NOC online through NOCAP portal of CGWA for ground water withdrawal from borewell/tubewell. Details are available on [www.cgwa-noc.gov.in](http://www.cgwa-noc.gov.in).

Yours Faithfully

*S. Kumar*  
10/8/20

(Dr. Sunil Kumar)  
Scientist-D  
For Regional Director

Copy to : Environmental Engineer, Punjab Pollution Control Board, Regional Office, Amritsar  
for information and further necessary action (email : [ppcbroamritsar@gmail.com](mailto:ppcbroamritsar@gmail.com))

# Annexure - A27

## GOVERNMENT OF INDIA

Phone : 0172-5021960-86-61

Fax : 0172-2639500

Email : [rdnwr-cgwb@nic.in](mailto:rdnwr-cgwb@nic.in)

Central Ground Water Board

North Western Region

Bhujal Bhawan, Plot #3B

Sector 27A, Madhya Marg

Chandigarh – 160019

Dated : 09-08-2020

10.08.2020

No. 4(172)G-CGWA/NWR/S&I/2019- 590

To

Sh. Mannohan Seth S/o Sh. Tilak Raj Seth, Sh. Satish Seth  
S/o Sh. Manmohan Seth, Sumit Seth S/o Sh. Satish Seth and smt. Asha Seth  
W/o Sumit Seth, Ritu Seth and Pooja Seth D/o Sumit Seth  
S.C.O No. 61  
R/o 25-E, Ranjit Avenue,  
Amritsar

Sub : Application for obtaining NOC from CGWA for abstraction of ground water-reg.

Sir,

As per NGT OA No. 44/2020 in the matter of Jagtar Singh Vs State of Punjab & Others, You are hereby advised to submit application immediately for NOC online through NOCAP portal of CGWA for ground water withdrawal from borewell/tubewell. Details are available on [www.cgwa-noc.gov.in](http://www.cgwa-noc.gov.in).

Yours Faithfully

S. Kumar  
10/8/20

(Dr. Sunil Kumar)

Scientist-D

For Regional Director

Copy to : Environmental Engineer, Punjab Pollution Control Board, Regional Office, Amritsar  
for information and further necessary action (email : [ppcbroamritsar@gmail.com](mailto:ppcbroamritsar@gmail.com))



# Punjab Pollution Control Board

REGIONAL OFFICE, AMRITSAR

ADDRESS: PLOT NO. 164, FOCAL POINT, MEHTA ROAD, AMRITSAR

E-mail: ppcbroadamritsar@gmail.com

website: www.ppcb.gov.in

Phone: 0183-2582790

No. 3809

Dated 13/8/2020

To

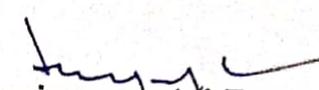
The Learned Deputy Commissioner,  
Amritsar.

**Sub: Order passed in Original Application No. 44/2020 (I.A. No. 90/2020)**

**Ref: Your good office letter no. LC/327/-328 dated 26/02/2020.**

In reference to subject cited matter, it is intimated that the Superintending Engineer, Improvement Trust, Amritsar vide letter no. 1500 dated 28/07/2020 furnished the list of 20 commercial/infrastructure projects which are using ground water for construction. It is further intimated that these projects are required to obtain Consent to establish (NOC)/Consent to operate from pollution angle under the provisions of the Air (Prevention & Control of Pollution) Act, 1981 and the Water (Prevention & Control of Pollution) Act, 1974 and accordingly this office has issued notices for the violations of the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 with a direction to apply for obtaining consents of the Board to 18 no. commercial/infrastructure projects as one no. commercial project having its SCO no. 35 and 36 has applied for obtaining consents of the Board and further action is under process.

This is for your information and further necessary action please.

  
Environmental Engineer  
Regional Office, Amritsar

13/8/20

	<b>ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ</b> <b>ਖੇਤਰੀ ਦਫ਼ਤਰ</b>	
	ਪਲਾਟ ਨੰਬਰ-164, ਫੋਕਲ ਪੁਆਇੰਟ, ਮਹਿਤਾ ਰੋਡ, ਅੰਮ੍ਰਿਤਸਰ www.ppcb.gov.in	E-mail: ppcb.amritsar@gmail.com

No.. 27.13

Regd.

Dated... 11/8/2020

To

Sh. Ravinder Kumar S/o Datta Ram Bhutani (H.U.F)  
 Sh. Raghav S/o Sh. Rajinder Kumar, Sh. Ankit Arora S/o Sh. Naresh Kumar Arora,  
 Sh. Nischay S/o Sh. Sanjeev Kumar and Sh. Rohit S/o Sh. Raj Kumar  
**(For SCO No. 43, Scheme: 97 Acres, Ranjit Avenue)**  
 R/o 21, Katra Moti Ram, Inside Hathi Gate, Amritsar

**Sub: - Violation of the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.**

Whereas it is mandatory on the part of Project Proponent/industry to obtain the 'Consent to Establish (NOC)' of the Board as required under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981, before establishing its project/industrial plant.

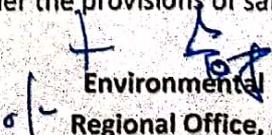
And whereas, it is mandatory on the part of Project Proponent/industry to obtain the 'Consent to Operate' of the Board under Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 for discharge of effluent / emissions from its industrial premises and to operate and Project/industrial plant.

And whereas it is also mandatory on the part of Project Proponent/industry to install proper and adequate pollution devices / facilities so that the concentration of various pollutants discharged by it conforms to the effluent / emission standards prescribed by the Board.

And whereas, it is mandatory on the part of Project Proponent/industry to apply for obtaining the NOC/Consent to Operate under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.

And whereas, the Project Project/industry has not applied for obtaining NOC/Consents of the Board and is violating the various provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.

You are, therefore, requested to apply / obtain the NOC/consent to operate under Water (Prevention & Control of Pollution) Act, 1974 & Air (Prevention & Control of Pollution) Act, 1981 within 15 days positively failing which action will be initiated against the project/industry and its directors/partner under the provisions of said Acts.

  
 Environmental Engineer  
 Regional Office, Amritsar



# ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ

ਖੇਤਰੀ ਦਫ਼ਤਰ

Phone: 0183-2582790

ਪਲਾਟ ਨੰਬਰ-164, ਫੋਕਲ ਪੁਆਇੰਟ, ਮਹਿਤਾ ਰੋਡ, ਅੰਮ੍ਰਿਤਸਰ

www.ppcb.gov.in

E-mail: ppcb@amritsar@gmail.com

No.....3774

Regd.

Dated...11/8/20

To

Dr. S.S. Walia (H.U.F) S/o Sh. Balwant Singh  
(For SCO No. 46, Scheme: 97 Acres, Ranjit Avenue)  
R/o Dr. Jasjeet Singh Nursing Home R/o 49,  
New Garden Avenue, Amritsar

**Sub: - Violation of the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.**

Whereas it is mandatory on the part of Project Proponent/industry to obtain the 'Consent to Establish (NOC)' of the Board as required under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981, before establishing its project/industrial plant.

And whereas, it is mandatory on the part of Project Proponent/industry to obtain the 'Consent to Operate' of the Board under Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 for discharge of effluent / emissions from its industrial premises and to operate and Project/industrial plant.

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And whereas, the Project Project/industry has not applied for obtaining NOC/Consents of the Board and is violating the various provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.

You are, therefore, requested to apply / obtain the NOC/consent to operate under Water (Prevention & Control of Pollution) Act, 1974 & Air (Prevention & Control of Pollution) Act, 1981 within 15 days positively failing which action will be initiated against the project/industry and its directors/partner under the provisions of said Acts.

Environmental Engineer  
Regional Office, Amritsar



# ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ

ਖੇਤਰੀ ਦਫ਼ਤਰ

ਪਲਾਟ ਨੰਬਰ-164, ਫੌਕਲ ਪੁਆਇੰਟ, ਮਹਿੰਦਾ ਰੋਡ, ਅੰਮ੍ਰਿਤਸਰ

Phone : 0183-2582790

www.ppcb.gov.in

E-mail: ppcb@amritsar@gmail.com

No.....3775

Dated..11/8/2020

To

Sh. Manmohan Seth S/o Sh. Wilak Raj Seth, Sh. Satish Seth S/o Sh. Manmohan Seth, Sumit Seth S/o Sh. Satish Seth and Smt. Asha Seth W/o Sumit Seth, Ritu Seth and Pooja Seth D/o Sumit Seth  
(For SCO No. 61, Scheme: 97 Acres, Ranjit Avenue)  
R/o 25-E, Ranjit Avenue, Amritsar

**Sub: - Violation of the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.**

Whereas it is mandatory on the part of Project Proponent/industry to obtain the 'Consent to Establish (NOC)' of the Board as required under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981, before establishing its project/industrial plant.

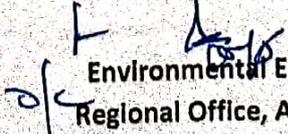
And whereas, it is mandatory on the part of Project Proponent/industry to obtain the 'Consent to Operate' of the Board under Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 for discharge of effluent / emissions from its industrial premises and to operate and Project/industrial plant.

And whereas it is also mandatory on the part of Project Proponent/industry to install proper and adequate pollution devices / facilities so that the concentration of various pollutants discharged by it conforms to the effluent / emission standards prescribed by the Board.

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And whereas, the Project Project/industry has not applied for obtaining NOC/Consents of the Board and is violating the various provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.

You are, therefore, requested to apply / obtain the NOC/consent to operate under Water (Prevention & Control of Pollution) Act, 1974 & Air (Prevention & Control of Pollution) Act, 1981 within 15 days positively failing which action will be initiated against the project/industry and its directors/partner under the provisions of said Acts.

  
Environmental Engineer  
Regional Office, Amritsar



Phone : 0183-2502700

# ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ

## ਖੇਤਰੀ ਦਫ਼ਤਰ

ਪਲਾਟ ਨੰਬਰ-164, ਚੌਕਲ ਪੁਆਇੰਟ, ਮਹਿੰਦਰਾ ਰੋਡ, ਅੰਮ੍ਰਿਤਸਰ

www.ppcb.gov.in

E-mail: ppcb@amritsar.gov.in

No.....3.776

Regd.

Dated...11/8/20

To

Sh. Rakesh Pahwa S/o Sh. H.L Pahwa, Kanchan Pahwa, Divya Pahwa and Others  
(For SCO No. 38, Scheme: 97 Acres, Ranjit Avenue)  
R/o M 43, 44 Green Avenue, Amritsar

**Sub: - Violation of the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.**

Whereas it is mandatory on the part of Project Proponent/Industry to obtain the 'Consent to Establish (NOC)' of the Board as required under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981, before establishing its project/Industrial plant.

And whereas, it is mandatory on the part of Project Proponent/Industry to obtain the 'Consent to Operate' of the Board under Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 for discharge of effluent / emissions from its industrial premises and to operate and Project/Industrial plant.

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Environmental Engineer  
Regional Office, Amritsar



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ  
ਖੇਤਰੀ ਦਫ਼ਤਰ

Phone : 0183-2582790

ਪਲਾਟ ਨੰਬਰ-164, ਵੋਕਲ ਪੁਆਇੰਟ, ਮਹਿਤਾ ਰੋਡ, ਅੰਮ੍ਰਿਤਸਰ

www.ppcb.gov.in

E-mail: ppcbroadamritsar@gmail.com

No.....3777

Regd.

Dated..11/8..20

To

Sh. Rajesh Khanna S/o Sh. Charanjit Khanna,  
Sh. Shivalik Khanna W/o Sh. Rajesh Khanna  
(For SCO No. 32, Scheme: 97 Acres, Ranjit Avenue)  
R/o 64, Basant Avenue, Amritsar

**Sub: - Violation of the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.**

Whereas it is mandatory on the part of Project Proponent/industry to obtain the 'Consent to Establish (NOC)' of the Board as required under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981, before establishing its project/industrial plant.

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Environmental Engineer  
Regional Office, Amritsar



# ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ

ਖੇਤਰੀ ਦਫ਼ਤਰ

ਪਲਾਟ ਨੰਬਰ-164, ਵੌਕਲ ਪੁਆਇੰਟ, ਮਹਿਤਾ ਰੋਡ, ਅੰਮ੍ਰਿਤਸਰ

Phone : 0183-2582790

www.ppcb.gov.in

E-mail: ppcbroomritsar@gmail.com

No...3778

Regd.

Dated...11/8/20

To

Sh. Rajesh Khanna S/o Sh. Charanjit Khanna,  
Sh. Shivalik Khanna W/o Sh. Rajesh Khanna  
(For SCO No. 33, Scheme: 97 Acres, Ranjit Avenue)  
R/o 64, Basant Avenue, Amritsar

**Sub: - Violation of the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.**

Whereas it is mandatory on the part of Project Proponent/industry to obtain the 'Consent to Establish (NOC)' of the Board as required under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981, before establishing its project/industrial plant.

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Environmental Engineer  
Regional Office, Amritsar



# ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ

## ਖੇਤਰੀ ਦਫ਼ਤਰ

Phone : 0183-2582790

ਪਲਾਟ ਨੰਬਰ-164, ਫੋਕਲ ਪੁਆਇੰਟ, ਮਹਿਤਾ ਰੋਡ, ਅੰਮ੍ਰਿਤਸਰ

www.ppcb.gov.in

E-mail: ppcbroomritsar@gmail.com

No...3779

Regd.

Dated...11/8/20

To

Sh. Satyan Dilawari and Sh. Sameer Dilawari S/o Sh. Shamsheer Dilawari  
(For SCO No. 31, Scheme: 97 Acres, Ranjit Avenue)  
R/o A-53, Ranjit Avenue, Amritsar

**Sub: - Violation of the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.**

Whereas it is mandatory on the part of Project Proponent/industry to obtain the 'Consent to Establish (NOC)' of the Board as required under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981, before establishing its project/industrial plant.

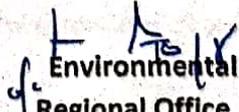
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Environmental Engineer  
Regional Office, Amritsar



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ  
ਖੇਤਰੀ ਦਫ਼ਤਰ

Phone : 0183-2582790

ਪਲਾਟ ਨੰਬਰ-164, ਫੋਕਲ ਪੁਆਇੰਟ, ਮਹਿਤਾ ਰੋਡ, ਅੰਮ੍ਰਿਤਸਰ

www.ppcb.gov.in

E-mail: ppcbroadamritsar@gmail.com

No.....3780

Regd.

Dated....11/8/20

To

Sh. Karpal Singh S/o Sh. Karnail Singh and Others  
(For SCO No. 30, Scheme: 97 Acres, Ranjit Avenue)  
R/o 49, Guru Har Rai Avenue, Opp. Khalsa College Amritsar,  
Amritsar

**Sub: - Violation of the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.**

Whereas it is mandatory on the part of Project Proponent/industry to obtain the 'Consent to Establish (NOC)' of the Board as required under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981, before establishing its project/industrial plant.

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You are, therefore, requested to apply / obtain the NOC/consent to operate under Water (Prevention & Control of Pollution) Act, 1974 & Air (Prevention & Control of Pollution) Act, 1981 within 15 days positively failing which action will be initiated against the project/industry and its directors/partner under the provisions of said Acts.

Environmental Engineer  
Regional Office, Amritsar



Phone : 0183-2582790

No.....3781

# ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ

ਖੇਤਰੀ ਦਫ਼ਤਰ

ਪਲਾਟ ਨੰਬਰ-164, ਫੋਕਲ ਪੁਆਇੰਟ, ਮਹਿਤਾ ਰੋਡ, ਅੰਮ੍ਰਿਤਸਰ

www.ppcb.gov.in

E-mail: ppcb@amritsar@gmail.com

Regd.

Dated...11/8/20

To

Sh. Rishabh Arora S/o Galshal Arora  
(For SCO No. 23, Scheme: 97 Acres, Ranjit Avenue)  
R/o 17- RB Parkash Chand Road,  
Police Lane, Amritsar

**Sub: - Violation of the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.**

Whereas it is mandatory on the part of Project Proponent/industry to obtain the 'Consent to Establish (NOC)' of the Board as required under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981, before establishing its project/industrial plant.

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Environmental Engineer  
Regional Office, Amritsar



# ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ

ਖੇਤਰੀ ਦਫ਼ਤਰ

ਪਲਾਟ ਨੰਬਰ-164, ਫੋਕਲ ਪੁਆਇੰਟ, ਮਹਿਤਾ ਰੋਡ, ਅੰਮ੍ਰਿਤਸਰ

www.ppcb.gov.in

E-mail: ppcb.amritsar@gmail.com

Phone : 0183-2582790

No... 3782

Regd.

Dated... 11/8/20

To

Sh. Jalkeerat Singh S/o Late Sh. Harminder Singh  
(For SCO No. 22, Scheme: 97 Acres, Ranjit Avenue)  
R/o 4588, Chandigarh Road, Ward no 13, Urban State,  
Phase-2, Focal Point, Ludhiana

**Sub: - Violation of the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.**

Whereas it is mandatory on the part of Project Proponent/industry to obtain the 'Consent to Establish (NOC)' of the Board as required under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981, before establishing its project/industrial plant.

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And whereas, the Project Project/industry has not applied for obtaining NOC/Consents of the Board and is violating the various provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.

You are, therefore, requested to apply / obtain the NOC/consent to operate under Water (Prevention & Control of Pollution) Act, 1974 & Air (Prevention & Control of Pollution) Act, 1981 within 15 days positively failing which action will be initiated against the project/industry and its directors/partner under the provisions of said Acts.

Environmental Engineer  
Regional Office, Amritsar



# ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ

## ਖੇਤਰੀ ਦਫ਼ਤਰ

ਪਲਾਟ ਨੰਬਰ-164, ਵੋਕਲ ਪੁਆਇੰਟ, ਮਹਿਤਾ ਰੋਡ, ਅੰਮ੍ਰਿਤਸਰ

Phone : 0183-2582790

www.ppcb.gov.in

E-mail: ppcbroomritsar@gmail.com

No.....3783

Regd.

Dated...11/8/20

To

Sh. Sheetal Singh Bal and Sh. Balkar Singh S/o Sh. Charan Singh  
(For SCO No. 19, Scheme: 97 Acres, Ranjit Avenue)  
R/o E-42, Ranjit Avenue, Amritsar

**Sub: - Violation of the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.**

Whereas it is mandatory on the part of Project Proponent/industry to obtain the 'Consent to Establish (NOC)' of the Board as required under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981, before establishing its project/industrial plant.

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Environmental Engineer  
Regional Office, Amritsar



# ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ

ਖੇਤਰੀ ਦਫ਼ਤਰ

ਪਲਾਟ ਨੰਬਰ-164, ਫੌਕਲ ਪੁਆਇੰਟ, ਮਹਿਤਾ ਰੋਡ, ਅੰਮ੍ਰਿਤਸਰ

Phone : 0183-2582790

www.ppcb.gov.in

E-mail: ppcb.amritsar@gmail.com

No...3784

Regd.

Dated. 11/8/20

TO

Sh. Manpreet Singh S/o Sh. Bhagwal Singh,  
 Sh. Paramjit Singh Dhillon S/o Sh. Asa Singh Dhillon  
 Sh. Ajaib Singh S/o Sh. Didar Singh  
 (For SCO No. 15, Scheme: 97 Acres, Ranjit Avenue)  
 R/o 182, Shershah Suri Road, Sat Kartar Nagar,  
 Khandwala, Chheharta, Amritsar

**Sub: - Violation of the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.**

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Environmental Engineer  
 Regional Office, Amritsar



# ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ

ਖੇਤਰੀ ਦਫ਼ਤਰ

ਪਲਾਟ ਨੰਬਰ-164, ਫੋਕਲ ਪ੍ਰਾਜੈਕਟ, ਮਹਿਤਾ ਰੋਡ, ਅੰਮ੍ਰਿਤਸਰ

Phone : 0183-2582790

www.ppcb.gov.in

E-mail: ppcbroomritsar@gmail.com

No...3.786

Regd.

Dated...11/8/20

To

Smt. Navdeep Kaur W/o Sh. Didar Singh  
(For SCO No. 10, Scheme: 97 Acres, Ranjit Avenue)  
R/o 05, Officer Colony, Taylor Road,  
Amritsar

**Sub: - Violation of the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.**

Whereas it is mandatory on the part of Project Proponent/industry to obtain the 'Consent to Establish (NOC)' of the Board as required under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981, before establishing its project/industrial plant.

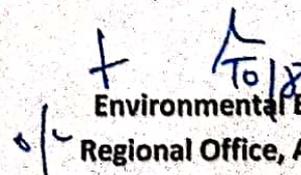
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Environmental Engineer  
Regional Office, Amritsar



# ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ

ਖੇਤਰੀ ਦਫ਼ਤਰ

ਪਲਾਟ ਨੰਬਰ-164, ਫੌਕਲ ਪੁਆਇੰਟ, ਮਹਿਤਾ ਰੋਡ, ਅੰਮ੍ਰਿਤਸਰ

Phone : 0183-2582790

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E-mail: ppcbroomritsar@gmail.com

No... 3787

Regd.

Dated... 11/8/20

To

Sh. Paramjit Singh Sachdeva S/o Sh. Dalip Singh  
(For SCO No. 9, Scheme: 97 Acres, Ranjit Avenue)  
R/o E-69, Ranjit Avenue,  
Amritsar

**Sub: - Violation of the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.**

Whereas it is mandatory on the part of Project Proponent/industry to obtain the 'Consent to Establish (NOC)' of the Board as required under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981, before establishing its project/industrial plant.

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Environmental Engineer  
Regional Office, Amritsar



# ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ

ਖੇਤਰੀ ਦਫ਼ਤਰ

ਪਲਾਟ ਨੰਬਰ-164, ਵੋਕਲ ਪੁਆਇੰਟ, ਮਹਿਤਾ ਰੋਡ, ਅੰਮ੍ਰਿਤਸਰ

Phone : 0183-2582790

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E-mail: ppcbroomritsar@gmail.com

No... 2788

Regd.

Dated... 11/8/20

To

Sh. Sanjay Seth S/o Sh. Ved Parkash  
(For SCO No. 7, Scheme: 97 Acres, Ranjit Avenue)  
R/o 31 Opp. Subhash Park, Katra Sher Singh,  
Amritsar

**Sub: - Violation of the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.**

Whereas it is mandatory on the part of Project Proponent/industry to obtain the 'Consent to Establish (NOC)' of the Board as required under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981, before establishing its project/industrial plant.

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Environmental Engineer  
Regional Office, Amritsar



Phone : 0183-2582790

ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ

ਖੇਤਰੀ ਦਫ਼ਤਰ

ਪਲਾਟ ਨੰਬਰ-164, ਫੈਕਲ ਪੁਆਇੰਟ, ਮਹਿਤਾ ਰੋਡ, ਅੰਮ੍ਰਿਤਸਰ

www.ppcb.gov.in

E-mail: ppcb@amritsar@gmail.com

No...3789

Regd.

Dated...11/8/20

To

Sh. Satyan Dilawari S/o Sh. Shamsheer Dilawari  
(For SCO No. 4, Scheme: 97 Acres, Ranjit Avenue)  
R/o A-53, Ranjit Avenue, Amritsar

**Sub: - Violation of the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.**

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Environmental Engineer  
Regional Office, Amritsar



Phone : 0183-2582790

ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ

ਖੇਤਰੀ ਦਫ਼ਤਰ

ਪਲਾਟ ਨੰਬਰ-164, ਫੈਕਲ ਪੁਆਇੰਟ, ਮਹਿਤਾ ਰੋਡ, ਅੰਮ੍ਰਿਤਸਰ

www.ppcb.gov.in

E-mail: ppcb@amritsar@gmail.com

No.....3790

Regd.

Dated.....11/9/20

To

Sh. Vasdeep Singh Dhillon S/o Sh. Baldev Singh Dhillon  
 (For SCO No. 3, Scheme: 97 Acres, Ranjit Avenue)  
 R/o Village Gumtala Sub Urban, Gumtala,  
 Amritsar

**Sub: - Violation of the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.**

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Environmental Engineer  
 Regional Office, Amritsar



Phone : 0183-2582790

# ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ

ਖੇਤਰੀ ਦਫ਼ਤਰ

ਪਲਾਟ ਨੰਬਰ-164, ਵੋਕਲ ਪੁਆਇੰਟ, ਮਹਿਤਾ ਰੋਡ, ਅੰਮ੍ਰਿਤਸਰ

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E-mail: ppcb.amritsar@gmail.com

Annexure - A46

No.....3791

Regd.

Dated....11/8/20

To

Sh. Anil Khurana and Sh. Kavish Khurana  
(For SCO No. 2, Scheme: 97 Acres, Ranjit Avenue)  
R/o 221, Shastri Nagar,  
Amritsar

**Sub: - Violation of the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.**

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Environmental Engineer  
Regional Office, Amritsar

**OFFICE OF DEPUTY COMMISSIONER, AMRITSAR**

No. 4158

Dated - 14-08-2020

To

The Chairman,  
Improvement Trust,  
Amritsar.

**Subject: Orders passed by Principal Bench of the Hon'ble National Green Tribunal on 14.02.2020 in OA No. 44/2020 titled as Jagtar Singh V/s State of Punjab & Others - Reg.**

In reference to subject cited matter regarding usage of ground water for construction purposes by commercial and infrastructure projects at Ranjit Avenue, Amritsar, it is brought to your notice that Superintending Engineer, Improvement Trust, Amritsar vide office letter no. 1500 dated 28.07.2020 has provided list of commercial and infrastructure projects which are using ground water for construction purpose. It is further intimated that as per list provided by Regional Director, Central Ground Water Board, Chandigarh vide letter no. 4(172)G-CGWA/NWR/S&I/2019-569 dated 10.08.2020 none of these projects have obtained NOC from Central Ground Water Authority.

The Central Ground Water Authority, Ministry of Water Resources, River Development & Ganga Rejuvenation vide public notice no. 8 dated 23.10.2017 has delegated powers to District Magistrate/ Deputy Commissioner (Revenue) of each revenue area in the respective State/Union Territory to inspect whether all the existing users owning tubewells in their premises have obtained/applied for NOC for ground water withdrawal and initiate action in case of violation like sealing of illegal wells, launching of prosecution against offenders etc. including grievance redressal related to ground water.

As according to the report provided by the office of CGWA, these infrastructural units have not obtained NOC from them, hence, you are hereby directed to stop the extraction of ground water with immediate effect till requisite NOC is obtained from Central Ground Water Authority, Chandigarh falling which penal action will be initiated.

  
Deputy Commissioner  
Amritsar

Endst No.

Dated.....

A copy of the above is forwarded to:-

1. Regional Director, Central Ground Water Board, Chandigarh is also requested to visit Amritsar and carry out the inspections in the light of item no. 5 "Delegation of powers to monitor compliance of NOC conditions" of the notification dated 12.December.2018 of Ministry of Water Resources, River Development and Ganga Rejuvenation. Any administrative help required will be extended to.
2. Concerned Sub Divisional Magistrate with the direction to carry out fortnightly inspection to ensure the compliance of above said orders.

  
Deputy Commissioner  
Amritsar